

APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road,

New Delhi -110003

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Dated: 02.05.2020

**CIRCULAR**

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Notification dated 16.03.2020 and circular date 12<sup>th</sup> April, 2020, it is declared that, the benches shall take up only urgent matters and part heard matters as are mentioned and the other matters listed before the Hon'ble Benches and Registrar Court of the Tribunal up to 15<sup>th</sup> May, 2020 may be adjourned by the court masters in the following manner:

**Regular Matters:**

S.No.	Date already fixed	Next date of hearing
1.	04.05.2020	27.07.2020
2.	05.05.2020	28.07.2020
3.	06.05.2020	29.07.2020
4.	11.05.2020	17.08.2020
5.	12.05.2020	18.08.2020
6.	13.05.2020	19.08.2020
7.	14.05.2020	20.08.2020
8.	15.05.2020	21.08.2020

**Part-heard Matters:**

S.No.	Date already fixed	Next date of hearing
1.	04.05.2020	13.07.2020
2.	05.05.2020	14.07.2020
3.	06.05.2020	15.07.2020
4.	11.05.2020	20.07.2020
5.	12.05.2020	21.07.2020
6.	13.05.2020	22.07.2020
7.	14.05.2020	23.07.2020
8.	15.05.2020	24.07.2020

There will be no public dealing in the Tribunal w.e.f. 04.05.2020 to 15.05.2020. Filing counter shall also remain closed for all purposes.

This notification issues with the approval of the competent authority of APTEL.

BY ORDER  
Sd/-  
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.